

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 28.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

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PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

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APPLICATION NUMBER : IA/1244(CHE)/2022  
PETITION NUMBER : CP(IB)/563/IB/2017  
NAME OF THE PETITIONER(S) : Liquidator of M/s.Oceanic Edibles International Ltd  
NAME OF THE RESPONDENTS :  
UNDER SECTION : Sec 35 of IBC, 2016 R/w Reg 15 of IBBI Reg 2016

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ORDER

The Applicant is represented by the Ld. Counsel Mr. Sathishkumar through video conferencing mode.

The quarterly progress report for the month of July-September 2022. The progress report is taken on record with all just exceptions.

Accordingly, IA/1244(CHE)/2022 is **disposed off**.

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[SAMEER KAKAR]  
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]  
(PRESIDENT)